

COURT-I

**BEFORE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 283 OF 2014
APPEAL NO. 141 OF 2015 & IA NO. 222 OF 2015
APPEAL NO. 30 OF 2016 & IA NOS. 82 & 83 OF 2016
&
APPEAL NO. 31 OF 2016 & IA NOS. 84 & 85 OF 2016

Dated: 19th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I. J. Kapoor, Technical Member**

In the matter of:-

APPEAL NO. 283 OF 2014

In the matter of:

M/s. Sesa Sterlite Ltd.	Appellant(s)
Versus		
Odisha Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr.Adv.
Mr. Matrugupta Mishra
Mr. Nimesh Kumar Jha /aw
Mr. Jasmeet Sing Wadehra
Ms. Divya Joshi

Counsel for the Respondent (s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R.1

Mr. Hasan Murtaza for R.2

Mr. Soumyajit Pani for State of Odisha

Mr. Raj Kumar Mehta.
Mr. Abhishek Upadhayay
Ms. Himanshi Andley for R.3 & 4

APPEAL NO. 141 OF 2015 & IA NO. 222 OF 2015

In the matter of :

M/s Vedanta Ltd.

...Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr.Adv.
Mr. Matrugupta Mishra
Mr. Nimesh Kumar Jha /aw
Mr. Jasmeet Sing Wadehra
Ms. Divya Joshi

Counsel for the Respondent (s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R.1

Mr. Hasan Murtaza for R.2

Mr. Soumyajit Pani for State of Odisha

Mr. Raj Kumar Mehta.
Mr. Abhishek Upadhayay
Ms. Himanshi Andley for R.3 & 4

**APPEAL NO. 30 OF 2016 &
IA NOS. 82 & 83 OF 2016**

In the matter of :

M/s. Vedanta Ltd.

.....Appellant (s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

.....Respondent (s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr.Adv.
Mr. Matrugupta Mishra
Mr. Nimesh Kumar Jha /aw
Mr. Jasmeet Sing Wadehra
Ms. Divya Joshi

Counsel for the Respondent (s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R.1

Mr. Hasan Murtaza for R.2

Mr. Soumyajit Pani for State of Odisha

Mr. Raj Kumar Mehta.
Mr. Abhishek Upadhayay
Ms. Himanshi Andley for R.3 & 4

**APPEAL NO. 31 OF 2016 &
IA NOs. 84 & 85 OF 2016**

In the matter of :

**M/s. Vedanta Ltd.
Vs.**

.....Appellant (s)

Odisha Electricity Regulatory Commission & Ors.

.....Respondent (s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr.Adv.
Mr. Matrugupta Mishra
Mr. Nimesh Kumar Jha

Counsel for the Respondent (s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R.1

Mr. Hasan Murtaza for R.2

Mr. Soumyajit Pani for State of Odisha

Mr. Raj Kumar Mehta.
Mr. Abhishek Upadhayay
Ms. Himanshi Andley for R.3 & 4

ORDER

We have heard learned senior counsel for the appellant for some time.

List the matter for further hearing on **30.11.2016.**

(I.J. Kapoor)
Technical Member
ts/pr

(Justice Ranjana P. Desai)
Chairperson